

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 2027/2024 IA 2651/2021 IA 2927/2021 IA 226/2023-19(2)
IA 3905/2023 IA 517/2024 IN C.P. (IB)/02(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024

NAME OF THE PARTIES: - IA 2027/2024 Vil Vendors Association
Vs. Videocon Industries Ltd
IA 517/2024 Videocon Chavaj Land
Losers Association Vs. Mr Abhijit
Guhathakurta
IN THE MATTER OF
State Bank of India
V/s
Videocon Industries Ltd

Section: Sec 47 (1), Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Rule 11 of NCLT,
2016 U/s 7 of Insolvency and Bankruptcy Code, 2016.

ORDER

IA No. 2027/2024:- Adv. Tanmay Kelkar appeared for the Resolution Professional. List the matter on **06.08.2024** for hearing.

IA No. 2651/2021:- Adv. Shantanu Tyagi appeared for the Applicant. Heard the submissions of the Counsel for the Applicant at a considerable length. List the matter on **01.07.2024** for filing written submissions.

IA No. 2927/2021:- Adv. Shantanu Tyagi appeared for the Applicant. List the matter on **31.07.2024** for hearing.

IA No. 226/2023:- Adv. Shantanu Tyagi appeared for the Applicant. Adv. Sandeep Ladda appeared for the Respondent. Reply has been filed by the Respondent. The pleadings are complete. List the matter on **31.07.2024** for the final hearing.

IA No. 3905/2023:- Adv. Meghna Rajadhyaksha a/w Adv. Bryan Pillai, Adv. Shantanu Tyagi appeared for the Resolution Professional. Adv. Rahul D. Oak appeared for Respondent No. 4. None has appeared for Respondent Nos. 1 to 3, 5 and 6. Reply on behalf of the Respondent Nos. 4 and 6 have already been filed. Registry is directed to issue notice to the Respondent Nos. 1,2,3 and 5 directing them to file the reply within a period of two weeks, failing which, the right to file reply shall be forfeited. List the matter on **06.08.2024** for hearing.

IA No. 517/2024:- CA, Ankit Pitti appeared for the Applicant. Adv. Meghna Rajadhyaksha a/w Adv. Bryan Pillai, Adv. Shantanu Tyagi appeared for the Resolution Professional/Respondent. List the matter on **06.08.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)